

- (c) Orders for the payment of death-cum-retirement gratuity amounting to Rs. 3,564/- have also been issued. This amount is to be divided amongst the father, mother and sister of the Airman as per his will.

The Airman was not married and was not entitled to any family pension. In his service documents, he has mentioned his father, mother and sister (aged 26) as dependents. His father has requested the IAF Benevolent Association for a job for his elder son who is at present working temporarily in a private organisation. He has been asked by the I.A.F. Benevolent Association to furnish the bio-data of his son.

Representation from the forward Seamens Union, Calcutta.

450. SHRI SIVAJI PATNAIK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received a representation from the Forward Seamens Union, Calcutta regarding the trade union representations on various tripartite bodies and recognition of Union of Seamen;

(b) if so, the details of the representation; and

(c) the steps taken on the representation?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) Yes, sir.

(b) and (c) In the Memorandum submitted by the Union, it had demanded, *inter-alia*, the recognition of the Union through, secret vote by ballot and also sought representation on tripartite bodies and withdrawal of the facilities for collection of Union dues inside the Marine House, Calcutta granted to the recognised union. A procedure for verification of the membership of Seamen's Union is being evolved and the feasibility of conducting the verification is under consideration. The grant of recognition or representation on tripartite bodies will depend on the assessment of the relative strength of membership of the Union and, therefore, will have to await the verification result when conducted. Meanwhile, it would not be appropriate to withdraw the facilities granted to the recognised unions.

विदेशी फर्मों द्वारा उद्योग स्थापित किया जाना

451. श्री रामेश्वर पाटोदार : क्या उद्योग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने विदेशी फर्मों से देश में विभिन्न उद्योग स्थापित करने के लिये कहा है; और

(ख) यदि हां, तो इस पर उनकी क्या प्रतिक्रिया है ?

उद्योग मंत्रालय में राज्य मंत्री (कुमारी श्यामा मयती) : (क) और (ख). उद्योग मन्त्री ने हाल ही में कई देशों का दौरा किया था और उनकी इस यात्रा के दौरान भारत में विदेशी पूंजी निवेश के प्रति सरकार की सामान्य नीति स्पष्ट की गई थी। इस बात पर जोर दिया गया था कि भारत विदेशी मुद्रा विनियमन अधिनियम और एकाधिकार एवं प्रतिबन्धात्मक व्यापार प्रक्रिया अधिनियम में स्पष्ट की गई शर्तों और उपबन्धों के आधार पर प्राथमिकता और उच्च प्रौद्योगिकी वाले क्षेत्रों में विदेशी पूंजी निवेश का स्वागत करेगा। इस स्थिति की सराहना की गई तथा इस पर सहमति प्रकट की गई थी। विशिष्ट कम्पनियों पर इसकी क्या प्रतिक्रिया हुई इसका पता कुछ समय बाद लग सकेगा।

Construction of Routes in Borghat section of Bombay-Poona Road National Highway No. 4

452. SHRI ANNASHEB GOTK HINDE : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the latest position regarding the construction of alternate routes in Borghat section of Bombay-Poona Road, National Highway No. 4 ;

(b) whether the scheme is being submitted for assistance from the World Bank; and

(c) if so, the facts regarding the same ?